

Order dated 04.09.2009

On Memo

For Consideration of  
MA - 461/09.

Decided  
03.09.09      Bench

Order dt 04.09.09

Copies issued to  
both Counsel.

Decided  
18.09.09      P.M.  
Secty

CORAM:-

The Hon'ble Mr. C.R. Mohapatra, Mewala

After four years of  
disposal of this OA. by filing  
the present MA No. 461/09, Applicant  
seeks issue of some direction.  
However, learned Counsel for  
the Applicant does not want  
to press this MA. Hence MA  
No. 461/09 is disposed of as not  
pressed.

Member (A)